

C. A. T. Bench, JAIPUR

Date of Order

Orders

91

19.8.92

None present for the applicant.

Sufficient time has been granted to the applicant for removing defects but the same have not been removed as yet. The application is fit to be declined for registration under Rule 9(4) of the CAT procedure rules 1987.

Let the case be placed before the court for appropriate order on 26.8.92.

(DEPUTY REGISTRAR)

26.8.92

None present on behalf of the applicant.

Defect No. 7 has not been removed although repeated opportunities have been given since 17-5-91. Last opportunity is given to remove the defect within two weeks, if not removed, the registration may be declined.

(B. B. Mahajan)

Member (Adm.)

(D. L. Mehta)
Vice-Chairman

Defect No. 7
not removed
✓